



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,2nd August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDERS**

11	WA/11/2021 (AS 1ST ITEM), FIXED	LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> P. NYANBEMO JAMI	MR SISHIR DUTTA MR. P BHOWMICK MR S NATH MR G J SHARMA MR. D THAOSEN	MR. M SARANIA MR. N. Z. LOTHAN
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#### **WITH**

I.A.(Civil)/67/2021  
in WA/11/2021

	LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> P. NYANBEMO JAMI	MR SISHIR DUTTA MR. P BHOWMICK MR. D THAOSEN	
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#### **HEARING**

12	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION <b>Versus</b> THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



सत्यमेव जयते

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

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**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**  
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021				
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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING**

43 AB/1629/2021 FIXED	MD. BITU ALI <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**MOTION**

23 WP(C)/3292/2021 FIXED	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	SC, EDU
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	WP(C)/3060/2021 B/O	ABDUL QAIYUM ANSARI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM ASSTT.S.G.I.
23	WP(C)/3513/2021 B/O	ABIDUR RAHMAN SHEIKH (SK) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, PNRD GA, ASSAM
24	WP(C)/3519/2021 B/O	RAJA SARKAR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
25	WP(C)/3520/2021 B/O	NILUTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	WP(C)/3427/2021 FIXED	M/S SHIV ALLOYS STEEL <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL MR. P DAS	SC, APDCL MR. P N GOSWAMI (R-2) MR. K P PATHAK (R-2)
<b>ADMISSION</b>				
23	WP(C)/3156/2021 FIXED	MD AKKASH ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
<b>ORDERS</b>				
24	WP(C)/2495/2021 B/O	MD. JIYAU R PASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI

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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING**

51 AB/1960/2021 FIXED	RUPDHAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR H SAIKIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
36	WP(C)/3528/2015 FIXED	SMTI RITAMONI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SOCIAL WELFARE

LEAVE NOTE OF ADVOCATES FOR 02/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
41	WP(C)/3917/2020 FIXED	ALTAB HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	<b>WITH</b>			
42	WP(C)/3387/2020	PASCHIM MANDIA SAMABAY SAMITTEE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A M KHAN	SC, CO OP MR. S K TALUKDAR
	<b>WITH</b>			
43	WP(C)/3577/2020	BAREKURI SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM
	<b>WITH</b>			
44	WP(C)/3593/2020	TAHAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
	<b>WITH</b>			
45	WP(C)/3630/2020	TIPUK SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM
	<b>WITH</b>			
46	WP(C)/3752/2020	BOARD OF DIRECTORS OF MADHUSOULMARI S. S. LTD. AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. A K AZAD	SC, CO OP GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
47	WP(C)/3775/2020	BOARD OF DIRECTORS OF SUKCHAR S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
48	WP(C)/3786/2020	LOHIT CHANDRA MORAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	SC, CO OP GA, ASSAM

49	<b>WITH</b> WP(C)/3789/2020	HOBIBAR RAHMAN MONDOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
50	<b>WITH</b> WP(C)/3938/2020	NALBARI WHOLESALE CONSUMERS CO- OPERATIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B DAS MR. K M HALOI	SC, CO OP GA, ASSAM
51	<b>WITH</b> WP(C)/4124/2020	BOARD OF DIRECTORS OF ALOMGANJ S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	SC, CO OP MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
52	<b>WITH</b> WP(C)/4160/2020	THE BOARD OF DIRECTORS OF TAMARHAT S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR. R ISLAM	SC, CO OP GA, ASSAM SC, BTC
53	<b>WITH</b> WP(C)/4525/2020  CAVT. NO. 0602/2020	THE BOARD OF DIRECTORS OF NUMBERPARA CKAHLA S S LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. H ALI MD H R AHMED MR. R A CHOUDHURY	MR A R BHUYAN SC, CO OP GA, ASSAM MR. S BORA, SC, BTC FOR CAVEATOR
54	<b>WITH</b> WP(C)/4607/2020	THE BOARD OF DIRECTORS OF JOGIGHOPA SAMABY LTD AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR A HAQUE MR. S MOLLAH	SC, CO OP GA, ASSAM
55	<b>WITH</b> WP(C)/2909/2021	BHABEN BORDOLOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P DEKA MR. R DE	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021

2) MR G GOSWAMI 02-08-2021 To 04-08-2021



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

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**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**  
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LEAVE NOTE OF ADVOCATES FOR 02/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021  
2) MR G GOSWAMI 02-08-2021 To 04-08-2021